

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 48(ND)10**  
**C. A. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017**

**NAME OF THE COMPANY: M/s. Sh. Vishnu Kr. Surekha V/s. M/s. V.L Estates Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

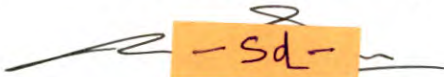
**S.NO.      NAME                      DESIGNATION                      REPRESENTATION                      SIGNATURE**

**Present: For Petitioner (s):** Mr. U.K Choudhary, Senior Advocate  
Mr. Hrishikesh Barhva, Advocate  
Mr. Himanahu Vij, Advocate

For Respondent (s): Mr. Ankit Sehgal, Advocate  
Mr. Zinmea Mehta, Advocate

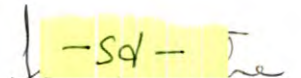
**Order**

On the request of the parties the matter is listed on 2 consecutive dates for final arguments. Be listed on 24<sup>th</sup> & 25<sup>th</sup> August 2017.



[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)



[ INA MALHOTRA ]  
MEMBER [J]